

still awaited from a few Ministries and Departments.

(b) These will be compiled when details are received from all Ministries/Departments.

(c) The Ministries who have not provided the details are being constantly pursued to expedite the submission of the same.

(d) As soon as detailed information is received from all the Ministries/Departments the Government will take a decision in regard to shifting of the offices.

(e) Does not arise at this stage.

#### उर्वरकों में मिलावट

2888. श्री रामानन्द तिवारी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 16 फरवरी, 1979 के हिन्दी दैनिक "नवभारत टाइम्स" में "खाद में मिलावट का घंटा जोरों पर" शीर्षक से छपे समाचार की ओर दिलाया गया है ; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है और इस मिलावट के कारण कृषि को हो रही हानि को रोकने के लिए क्या उपचारात्मक उपाय किये गये हैं ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) और (ख) जो हां। उत्तर प्रदेश सरकार से रिपोर्ट मांगी गई है। जानकारी प्राप्त होने पर सभा पटल पर रख दी जाएगी।

#### Use of Cattle Drop

2889. SHRI SUSHIL KUMAR DHARA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the quantum of cattle drops in the country;

(b) whether the entire quantum of such drops is utilised as manure; and

(c) if not, whether Government are thinking of utilising this wealth properly?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Estimated quantum of cattle drops in the country, on the basis of Livestock Census 1972, is of the order of 767 million tonnes.

(b) No, Sir. Only a proportion of the total quantum is utilised as manure.

(c) Schemes for production of compost through the use of cattle drops have been in operation under the State Plan Sector. State Governments have been advised to accord priority to this programme. Another scheme, viz., Gobar Gas Development Programme, initiated during the Fifth Plan under the Central Sector, aims at fuller utilisation of cattle drops as manure and gas production. Subsidies from the Centre have been provided to encourage the Scheme. About 62,000 Gobar Gas Plants have been set up in the country and another 2,00,000 plants are targeted to be set up during the Medium Term Five Year Plan (1978-83).

#### A.R.S.D. Higher Secondary School Building, Ajmeri Gate, Delhi

2890. SHRI UGRA SEN:  
SHRI CHATURBHUIJ:  
SHRI MAHI LAL:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the entire building of A.R.S.D. Hr. Sec. School, Ajmeri Gate, Delhi is in a very dangerous condition and many of the roofs of many class-rooms have collapsed and razed to ground;

(b) whether it is a fact that the management of the school had so many times requested to Education Ministry, DDA and Education Deptt. of Delhi Administration for the acquisition of the property and had given blank undertaking to bear the acquisition on charges and expenses;

(c) if so, the action taken so far in this regard; and

(d) whether it is a fact that the Delhi Administration, DDA and Education Ministry is not helping the management of the school in acquiring the said property?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI):** (a) No, Sir. According to the information furnished by Delhi Administration, the building is not in a dangerous condition as dilapidated portions have been demolished and repairs carried out by the school in other portions.

(b) and (c). Delhi Administration are reported to have received some requests from the Management of the School. According to Delhi Administration the application of the Society for allotment of alternative site in Mata Sundari Road was forwarded to the Ministry of Works and Housing. That Ministry informed Delhi Administration in April 1970 that there was no possibility of allotting land to the school till the finalisation of the redevelopment plan of the area. Since no land can be acquired for a private institution under the Provisions of Land Acquisition Act, 1894, Delhi Administration also could not acquire the private property under the use of the school.

(d) In view of the reply to (b) and (c) above, question does not arise.

#### **Application Pending for Import of Fishing Trawlers**

**2891. SHRI L. L. KAPOOR:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether applications for fishing trawlers from few private business parties are pending; and

(b) if so, details thereof and the countries from which fishing trawlers are to be imported?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) No, Sir.

(b) The question does not arise.

#### **Cross-Bar Telephone Exchange**

**2892. SHRI KISHORE LAL:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether repeat order is being placed for purchase of cross bar telephone exchanges;

(b) whether the Government are satisfied with the working of this type of telephone exchanges; and

(c) whether the Government have compared its performance with other type of exchanges—the comparative cost and number of complaints be provided?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI):** (a) No, Sir. However import of additional quantities of crossbar exchanegs is planned on fresh tenders.

(b) Yes, Sir. the crossbar telephone exchanges which have been imported from Sweden and Japan in the last few years have been giving satisfactory performance.

(c) The comparative performance and cost in respect of the various systems offered will be taken into account while finalizing the orders.

#### **Unsatisfactory Management of piped Water Supply in the Country**

**2893. SHRI DHIRENDRA NATH BASU:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government's attention has been drawn to the recent